

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 718**

TO BE ANSWERED ON THE 25TH JULY, 2023/ SRAVANA 3, 1945 (SAKA)

TRAFFIC RULE ENFORCEMENT BY DELHI POLICE

†718. SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether beat constables/officers of Delhi Police have been directed to forcefully confiscate vehicles of those scooty/motorcycles riders at checking posts or roadside who are without helmets at night and if so, the details thereof; and

(b) the guidelines issued to the Delhi Police to adhere during checking of vehicles at the checking posts at night in absence of traffic police especially due to lack of documents of vehicles for any other reasons in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) No such directions have been issued to the Delhi Police officers/personnel.

(b) Checking of vehicles at Police pickets during night is done by Delhi Police in accordance with the Standing Order No. L&O 23/2022 and Circular No. 4/2023, issued by Delhi Police.
